

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1097/2019

Date of order: 22.03.2021.

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

ABIR MAJI
VS.
BHARAT SANCHAR NIGAM LTD.

For the Applicant : None

For the Respondents : Ms. M. Bhattacharya, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant on earlier several occasions even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.
3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd